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NAA
NATIONAL ANTI-PROFITEERING AUTHORITY

राष्ट्रीय मुनाफाखोरी-रोधी प्राधिकरण(जीएसटी)
(राजस्व विभाग, वित्त मंत्रालय, भारत सरकार)
छटा तल, टावर-1, जीवन भारती बिल्डिंग, कनाट प्लेस,
नई दिल्ली-110001

**NATIONAL ANTI-PROFITEERING
AUTHORITY(GST)**
(Dept. of Revenue, Ministry of Finance, Govt. of India)
6th Floor, Tower-1, Jeevan Bharti Building
Connaught Place, New Delhi-110001

☎ - 01121400643, 21400652

✉ secretary.naa@gov.in

File No. Admn (NAA)/P&M/81/2019/

Dated: 23.07.2020

NOTICE / ADVERTISEMENT

Empanelment of Advocates / Law Firms for representing the National Anti-profiteering Authority and Director General of Anti-Profiteering before various Courts and Tribunals.

A panel of Advocates / Firms and Senior Standing Counsels for representing the National Anti-profiteering Authority (NAA) and the Director General of Anti-Profiteering (DGAP) before various Courts and Tribunals is being drawn. Law Firms and practising advocates are eligible for empanelment.

The qualifications, experience, schedule of fee, other terms and conditions and the proforma application as have been prescribed by the National Anti-profiteering Authority vide its **Guidelines for empanelment of advocates/ law firms for representing and assisting National Anti-profiteering Authority and the Director General of Anti-Profiteering before various Courts/Tribunal etc.**, are available on the Authority's Website at www.naa.gov.in.

Eligible applicants may send their applications to the Secretary, National Anti-profiteering Authority, 6th Floor, Tower-1, Jeevan Bharti Building, Connaught Place, New Delhi-110001 within 15 days from the date of this advertisement.

Important Notes:

- (i) The currently empanelled advocates/firms have to apply again in pursuance of this notice as a new list of empanelled advocates/firms would be drawn.
- (ii) Advocates who have forwarded their applications/CVs to the Authority from time to time for empanelment are requested to apply afresh in the requisite format as per the Guidelines.

For and on behalf of
National Anti-profiteering Authority



(A.K. Goel)
Secretary, NAA